MINISTRY OF LABOUR AND EMPLOYMENT
NOTIFICATION

New Delhi, the 12th May, 2017

S.O. 1545(E).—In exercise of the powers conferred by sub-section (2) of Section 1 of the Employee’s Compensation (Amendment) Act, 2017 (11 of 2017), the Central Government hereby appoints the 15th day of May, 2017, as the date on which the said Act shall come into force.

[F. No. S-36025/01/2011-SS-I]
MANISH KUMAR GUPTA, Jt. Secy.